

Annexure-3

Name of the corporate debtor: Divya Infra Properties Private Limited; Date of commencement of CIRP: 31/10/2023; List of creditors as on: 17/10/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| SI No | Name of the Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|---------------------|---------------------------|-----------------|------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by secured Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Omkara Assets Reconstruction Private Limited (Acting in its capacity as trustee of Omkara PS10/2022-23 Trust) | 23-11-2023 | 57,60,74,679 | 57,60,74,679 | Secured | 57,60,74,679 | 57,60,74,679 | No | 71.81% | - | - | - | - | |
| TOTAL | | | 57,60,74,679 | 57,60,74,679 | | 57,60,74,679 | 57,60,74,679 | | 71.81% | 0.00 | 0.00 | 0.00 | 0.00 | |